

COURT NO. 18**THE HONOURABLE SMT JUSTICE RENUKA YARA**

To be heard on Tuesday the 25th day of August 2026(AFTER BENCH WORK WITH MBJ- HYBRID MODE)
NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ORDERS</u>					
1	MACMA/171/2013	UNITED INDIA INSURANCE COM. LTD., NIZAMABAD Vs SRI SAMBAJI WAGMARE, NIZAMABAD AND ANO	M SATISH REDDY	P RADHIVE REDDY	NIZAMABAD R1 APP BY P.RADHIVE REDDY R2 SERVED
2	WP/38368/2013 IA 1/2013(WPMP 47697/2013)(Directi on Petition)	B. Narasing Rao, Vs The Government of A.P.,	K PRADEEP REDDY	GP FOR REVENUE RAJESH KUMAR H (R6) B V V S MURTHY (R88)	HYDERABAD
3	IA/2/2026(Review Petition) CRP/3286/2025	V. Buchi Babu Vs N. Prabhakar Reddy	SUMITH RAJ	ARVIND KUMAR KATA	JOGULAMBA GADWAL
<u>ADMISSION</u>					
4	CMA/545/2023 IA 5/2023(Vacate Stay Petition)	Cholamandalam MS General Insurance Co. Ltd.. Vs Smt. G. Vani	A RAMAKRISHNA REDDY	AKKAM ESHWAR	HYDERABAD RR 1 TO 5 APP RR 2 AND 3 MINORS REP. BY R1 VIDE CT R6 UNSERVED(P ARTY LEFT, RETURNED)
5	CC/1113/2026	Bushra Fatima Khatoon Vs Shaik Mohammed Taher Quadri	PURUHUTA LODHA		HYDERABAD
6	CRP/2068/2026 IA 1/2026(Stay Petition) CRP/2081/2026	Repalle alias Rebelle Thrilochan Rao (Died) Vs Menneni Vidyasagar Rao (Died)	CHINTHALA ALAN JOSEPH	SHYAM S AGRAWAL (R9) SHYAM S AGRAWAL (R5) SHYAM S AGRAWAL (R6)	JAGTIAL R2 - INSUFFICIEN T ADDRESS RR3 AND 7 - ADDRESSE LEFT RR4 AND 8 - NO SUCH PERSON IN THE ADDRESS RR10 AND 11 - NOTICE DELIVERED MEMO PROOF OF SERVICE FILED VIDE USR NO. 99345/26

7	CRP/2081/2026 IA 1/2026(Stay Petition)	REPALLE ALIAS REBELLE THRILOCHAN RAO Vs MENNENI VIDYASAGAR RAO (DIED)	CHINTHALA ALAN JOSEPH	SHYAM S AGRAWAL (R9) SHYAM S AGRAWAL (R5) SHYAM S AGRAWAL (R6)	JAGTIAL RR 5,6, 9 APP BY M/S SHYAM S. AGARWAL. ADV R1 - DIED VIDE CT R2 - INSUFFICIENT ADDRESS RR3 AND 7 - ADDRESSE LEFT RR4 AND 8 - NO SUCH PERSON IN THE ADDRESS RR10 AND 11 - NOTICE DELIVERED MEMO PROOF OF SERVICE FILED VIDE USR NO. 99348/26
8	CRP/2118/2026 IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	Gandla Venkanna Vs Kolluri Mallesham	MADAS BHARATH CHANDRA	K VENUMADHAV	JAGTIAL SR NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED

SPECIALLY IDENTIFIED CASES

9	WP/20468/2015 IA 1/2015(WPMP 26366/2015)(Directio n Petition) IA 1/2018(Permission Petition)	Dr. Gunda Venkat Reddy, (Died) Vs State of Telangana, Represented by its Principal Secretary,	SRINIVASA RAO BODDULURI MADAS BHARATH CHANDRA	GP FOR REVENUE	HYDERABAD R3 UNSERVED::
10	CC/898/2022	Nainineni Vengal Rao Vs Mohammed Khaleel and another	S V RAMANA	C HARI PREETH	SANGAREDD Y RR 1 AND 2 NOTICE SERVED.
11	CC/2524/2023 IA 1/2023(Suspension Petition)	K.Yogananda Kumar Vs Smt .Padmavathi	S SREERAMACHANDRA MURTHY		KHAMMAM
12	CC/1679/2025	U. S. Susheela kumar Vs Mahavir golechha	K MOHAN	MANJARI S GANU	RANGA REDDY

INTERLOCUTORY

13	CMA/663/2023 IA 2/2024(Condone Delay Petition) IA 3/2024(Set Aside Petition) IA 4/2024(Stay Petition)	M/s P. Kishan Lal Dawasaz, a registered Firm Vs Late Kamala Devi Mundada(Died)	KEERTHI ARUN KUMAR		HYDERABAD R 1,2,4,5,6,7,8,9 AND 10 NOTICE SENT NOT YET RETURNED R3 DIED VIDE CT PROOF OF SERVICE FILED VIDE USR NO.61330/202 6
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14	CMA/387/2016 IA 1/2016(CMAMP 759/2016)(Suspensi on Petition) IA 2/2016(CMAMP 1043/2016)(Permissi on Petition)	DARAM SAMPATH REDDY, MEDAK DIST Vs GANGAM SRINIVAS REDDY, KARIMNAGAR DIST AND 2 OTHERS	ALLADI RAVINDER	KANDI RAMCHANDRA REDDY	KARIMNAGAR
15	SA/871/2017 IA 2/2017(SAMP 1717/2017)(Suspens ion Petition)	SMT. RAYEES BANU, HYD AND ANOTHER Vs CHITTE CHAKRAPANI, HYD AND 2 OTHERS	NALLA MUKUNDA REDDY	K SITA RAM (R4) K SITA RAM (R2) K SITA RAM (R5)	RANGA REDDY
16	SA/1682/2018 IA 1/2018(Stay Petition) IA 1/2025(Condone Delay Petition) IA 2/2025(Set Aside Abatement) IA 3/2025(L R Petition)	Gajelli Shankar Vs Jakkula Kanakaiah	VEDULA CHITRALEKHA	POLISETTY RADHA KRISHNA	ADILABAD R2 R3 UNSERVED ,::
17	CMA/82/2023 IA 4/2023(Stay Petition) CMA/41/2023	The Regional Director, Vs Shaik Abdul Raheem	G VENKATESHVARLU (SC FOR ESIC)	RAVI KUMAR MAROJU	HYDERABAD MEMO FILED VIDE USR NO. 59397/2023 COUNTER AFFIDAVIT FILED VIDE USR NO. 61688/2023
18	CMA/41/2023 IA 1/2023(Dispense with Petition)	DEPUTY DIRECTOR, Vs SHAIK ABDUL RAHEEM,	G VENKATESHVARLU (SC FOR ESIC)	RAVI KUMAR MAROJU	HYDERABAD SR APP BY M. RAVI KUMAR MEMO FILED VIDE USR NO. 59395/23
19	IA/2/2026(Review Petition) CMA/452/2023	Lanki Reddy Subba Reddy, Vs Union Farms Private Limited	J PRADEEP KIRAN	ANUP KOUSHIK KARAVADI	RANGA REDDY R1 APP MEMO FILED VIDE USR 5512 OF 2024 R2 UNSERVED(D OOR LOCKED INTIMATION SERVED)
20	CRP/1484/2024 IA 1/2026(Stay Petition) IA 2/2026(Review Petition)	Mrs. Shashi Kwatra Vs Arvind Vihar Apartment Flat Owners Welfare Society	THOMAS LLOYD	POLALI VENKATESH	HYDERABAD R2-NOTICE SENT NOT YET RETD. PROOF OF SERVICE NOT FILED.
21	CRP/4200/2024 IA 1/2026(Review Petition) IA 2/2026(Stay Petition) IA 3/2026(Receive Addl. Document) IA 4/2026(Direction Petition)	Ch. Madhu Babu Vs A. Bharathi	B SREE RAMA KRISHNA	E VISHWA PRASAD (R2)	RANGA REDDY R1 SERVED AS PER TRACK REPORT CONSIGNMEN T FILED VIDE USR NO.25489/25.

FINAL HEARING

22	SA/223/2019 IA 2/2019(Stay Petition)	Pothula Krishna Reddy Vs M. Balraju	K BUCHI BABU K PRADEEP REDDY	M R S SRINIVAS	MAHABUBNA GAR Material papers filed vide USR No.102100 dated 18.08.2026
23	MACMA/132/2013 MACMA/133/2013 MACMA/206/2013	KAMPALLI VENKATESH Vs J.SRINIVAS AND 2 OTHERS	LAKKADI DAYAKER REDDY	P HARINATH GUPTA (R10) P HARINATH GUPTA (R3)	ADILABAD R1 PARTY REFUSED AS PER POSTAL ENDORSEME NT R2 UNSERVED
24	MACMA/133/2013	JUMBARTHI RAMULU Vs J.SRINIVAS AND 2 ORS	LAKKADI DAYAKER REDDY	P HARINATH GUPTA (R8) P HARINATH GUPTA (R3)	ADILABAD R1 NOTICE SENT NOT YET RETURNED R2 UNSERVED R3 APP BY P.HARINATH GUPTA
25	MACMA/206/2013	GUMMALLA RAJANNA Vs J. SRINIVAS AND 2 OTHERS	LAKKADI DAYAKER REDDY	P HARINATH GUPTA (R11) P HARINATH GUPTA (R3)	ADILABAD R1 SERVED R2 UNSERVED R3 APP BY P.HARINTH GUPTA
26	MACMA/467/2013	THE UNITED INDIA INSURANCE COMPANY LIMITED Vs KONGARA RAMESH AND ANR	SOMANCHI VENKATESWARLU	JAYANTI S C SEKHAR	WARANGAL
27	SA/477/2013 IA 1/2024(Fix an Early Date)	DINESH PATEL Vs SMT.GATTE KOTESHWARAMMA AND G.GEETHANATH	VAJJALA KARUNA KUMARI	B MADHAVA REDDY G.Geethanath(PARTY IN PERSON)(R2)	RANGA REDDY R2 UNSERVED,R 1-DIED VIDE CT R2-APPY R-Memo filed Vide Usr No.85759 Dt 27/12/2021
28	MACMA/876/2013	TALARI YADIAIAH Vs RAJKUMAR AND ANR	PALLE SRIHARINATH	P SATYA MANJULA (R16) P SATYA MANJULA (R2)	MEDAK R1 UNSERVED
29	MACMA/888/2013	NATIONAL INSURANCE CO LTD Vs YENUKALA SHANKAR AND ANR	V SAMBASIVA RAO	PALLE SRIHARINATH	MEDAK
30	MACMA/1247/2013	DHANANJAYA PANDE Vs K ANA REDDY AND ANOTHER	JAGATHPAL REDDY KASI REDDY	P BHANU PRAKASH (R2)	HYDERABAD R1 UNSERVED R2 APP BY P.BHANU PRAKASH
31	MACMA/1268/2013	THE UNITED INDIA INSURANCE COMPANY LTD Vs KUMMARI SRIKANTH AND 2 OTHERS	S A V RATNAM	PALLE SRIHARINATH	MEDAK RR2 & 3 NOTICE SENT NOT YET RETURNED

32	MACMA/1875/2013	Kamagalla , Tudum Mogulaiah, Vs Mahmood Alam,	PALLE SRIHARINATH	RAVI SHANKAR JANDHYALA (R30) RAVI SHANKAR JANDHYALA (R2)	MEDAK R1 SERVED
33	MACMA/2273/2013	The AP State Road Transport Corporation Vs Pembarthi Swamy	G SRINIVAS	D BHASKAR REDDY	WARANGAL
34	MACMA/2465/2013	Yeluri Baby Rani Vs N Karu Mannam	PALLE SRIHARINATH	A RAMAKRISHNA REDDY (R2) B DEVANAND (R8)	KHAMMAM R1 UNSERVED
35	MACMA/2949/2013	M. VENKATESHWAR RAO Vs M.CHENNAIAH AND ANOTHER	JAGATHPAL REDDY KASI REDDY	V KRISHNA RAO (R2) V KRISHNA RAO (R50)	HYDERABAD R1 UNSERVED
36	MACMA/1960/2014 IA 1/2015(MACMAMP 353/2015)(Vacate Stay Petition)	THE AP STATE ROAD TRANSPORT CORPORATION Vs MITTAPALLI NAGALAXMI AND 5 ORS	KALLAKURI SRINIVASARAO	M RAMALINGESWARA REDDY	KHAMMAM
37	MACMA/3483/2014	GUJJULA ANJURA, WARANGAL Vs SIDDALA VIJAYA, WARANGAL DIST AND ANR	AJAY KUMAR MADISETTY	V ROOPESH KUMAR REDDY	WARANGAL
38	MACMA/1009/2015	KAMBALA SRINIVAS, NALGONDA DIST Vs APSRTC, REP BY ITS G.M., HYDERABAD	ANNAPURNA SREERAM	P SATISH KUMAR(SC FOR APSCR IRRI CL)	NALGONDA
39	MACMA/1750/2015 IA 1/2015(MACMAMP 3746/2015)(Petition to Declare Major) IA 1/2026(Enhancemen t Petition)	GURRAM JAYA , JAYAMMA, HYDERABAD AND 4 OTHERS] Vs M.KISHORE, WARANGAL DIST AND ANR	CHANDRAIAH SOMAVARAPU	V ROOPESH KUMAR REDDY (R2) V ROOPESH KUMAR REDDY (R82)	HYDERABAD
40	SA/764/2017 IA 1/2017(SAMP 1584/2017)(Suspens ion Petition) IA 1/2026(Addl. Evidence Petition)	Union of India, Vs Mota Balaram,	N BHUJANGA RAO Deputy Solicitor General of India	C KUMAR	HYDERABAD
41	SA/262/2018	Palakurla Bareem Vs Palakurla Jangaiah	K SREENIVAS		MAHABUBNA GAR R1 R2 - Notice sent not yet returned MEMO CUM PROOF OF SERVICE filed vide USR No.128121 DATED 28.12.2023
42	SA/1196/2018	K PENTIAIAH Vs SMT. SHREELATHA REDDY / SRILATHA REDDY	B NALIN KUMAR	SANKALP PISSAY	RANGA REDDY

43	SA/251/2019 IA 3/2019(Injunction Petition) IA 1/2020(Fix an Early Date) SA/96/2020	Smt. Abeda Begum and 2 others Vs The District Collector and 2 others	G BALESH		HYDERABAD Written submissions filed by the appellants in SA No.251/2019 and Respondents in SA.No.96/2020 along with Judgements vide USR No.93813 dated 03.09.2025 C., Additional Written Submmision along with SA 96/2020 filed vide USR No.108324 dated 06-10- 2025 Additional papers filed vide USR No.94027 dated 04.08.2026 Synopsis filed by the appellants vide USR No.99968 dated 14.08.2026
44	SA/96/2020 IA 2/2020(Injunction Petition)	THE DISTRICT COLLECTOR Vs SMT. ABEDA BEGUM	GP FOR ARBITRATION	G BALESH	HYDERABAD Memo filed vide USR No. 53183 dated 28/06/2022 Material Papers filed vide USR no.53184 dated 28/06/2022 Written Submission filed vide USR No.108326 dated 06-10- 2025 Additional Written Submission along with SA 251/2019 filed vide USR No.108324 dated 06-10- 2025 Additional Papers filed vide USR No.94025 dated 04.08.2026 Synopsis filed by the appellants vide USR No.99966 dated 14.08.2026
45	MACMA/1996/2019 MACMA/2405/2013	Golla Anjaneyulu Vs Mekala Chenchaiiah	J SURESH BABU	R VENKAT RAO (R3)	MAHABUBNA GAR R1 not necessary vide c.t. R2 notice sent not yet returned R3 app

46	MACMA/2405/2013	THE UNITED INDIA INSURANCE COMPANY LTD Vs GOLLA ANJENEYULU	V DURGA		MAHABUBNA GAR RR1 & 2 - UNSERVED R3 - NOTICE SENT NOT YET RETURNED
47	CMA/33/2022	A. Seetharamaiah Vs Union of India	GEETHA MADHURI N S	R MANGULAL (CENTRAL GOVERNMENT COUNSEL)	HYDERABAD
48	CMA/340/2022 CMA/606/2022	Golusu Bikshapathi and 3 others Vs Maddirala Venkateshwarlu and another	AJAY KUMAR MADISETTY	A RAMAKRISHNA REDDY (R2)	WARANGAL
49	CMA/606/2022	SHRIRAM GENERAL INSURANCE CO. LTD. Vs GOLUSU BIKSHAPATHI AND 4 OTHERS	A RAMAKRISHNA REDDY	AJAY KUMAR MADISETTY	WARANGAL
50	CMA/530/2023	Katravat Ramulu Vs The Union of India	KATRAVATH DEVENDER	ANGOTHU NEHRU (SC FOR CENTRAL GOVT)	HYDERABAD SR NOTICE SENT NOT YET RETURNED SERVED PROOF OF SERVICE FILED FOR SR VIDE USR NO. 10204/24